

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1739
ANSWERED ON 10/12/2024

PM-KUSUM SCHEME

1739. SHRI SANJAY KUMAR JHA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the salient features of the Pradhan Mantri Kisan Urja Suraksha Evam Utthaan Mahabhiyan (PM-KUSUM);
- (b) the quantum of the funds sanctioned, allocated and utilized under PM-KUSUM during the last three years and the current year, State/UT-wise, including Bihar;
- (c) the details of the targets set thereunder and the achievements made so far, State/UT-wise;
- (d) the steps being taken by Government to achieve the targets timely under PM-KUSUM;
- (e) whether Government has launched a new plan to augment renewable energy capacity annually for next few years to achieve the target under PM-KUSUM; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) The main objectives of the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) include de-dieselisation of the farm sector, providing water and energy security to farmers, increasing the income of farmers and curbing environmental pollution.

The scheme has three Components:

- (i) Component 'A': Setting up of 10,000 MW of Decentralized Ground/ Stilt Mounted Grid Connected Solar or other Renewable Energy based Power Plants by the farmers on their land;
- (ii) Component 'B': Installation of 14 lakh standalone off-grid solar water pumps; and
- (iii) Component 'C': Solarization of 35 lakh existing grid-connected agriculture pumps and through feeder level solarization (FLS).

(b) PM-KUSUM is a demand driven scheme. The funds under the scheme are released based on the progress of installation reported by the State Implementing Agencies (SIA) and as per provisions of the scheme guidelines.

The details of funds released, including State of Bihar, during last three financial years and the current year are placed at **Annexure I**.

(c) State/UT wise solar pumps allocated and installations achieved so far are furnished at **Annexure-II**.

(d) The Ministry has simplified the process and issued comprehensive revised guidelines on 17.01.2024.

(e) & (f) No

**Annexure-I referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 1739
to be answered on 10.12.2024**

**Details of fund released to States/ UTs under PM-KUSUM Scheme in last 3 years (as on
30.11.2024)**

S. No	States/UTs	FY 2021-22 (Rs in Crore)	FY 2022-23 (Rs in Crore)	FY 2023-24 (Rs in Crore)	FY 2024-25 (Rs in Crore)
1	Andaman and Nicobar Islands	0.00	0.00	0.00	0.00
2	Arunachal Pradesh	0.00	0.82	2.12	0.00
3	Assam	0.00	0.00	0.00	0.00
4	Bihar	0.00	0.00	0.00	0.00
5	Chhattisgarh	0.00	0.00	0.00	0.00
6	Goa	0.00	0.00	0.00	0.43
7	Gujarat	0.00	7.83	28.72	5.15
8	Haryana	161.12	137.95	429.78	198.39
9	Himachal Pradesh	0.00	5.85	0.00	3.13
10	Jammu & Kashmir	0.00	15.69	0.00	0.00
11	Jharkhand	0.00	20.04	2.36	49.62
12	Karnataka	0.00	0.00	2.38	81.25
13	Kerala	0.00	0.00	28.53	0.07
14	Ladakh	0.00	0.00	0.00	0.00
15	Madhya Pradesh	0.00	0.00	0.80	0.00
16	Maharashtra	9.60	247.60	330.21	1136.31
17	Manipur	0.00	0.23	0.17	0.00
18	Meghalaya	0.00	0.00	0.31	0.00
19	Mizoram	0.00	0.00	0.00	2.57
20	Nagaland	0.00	0.20	0.18	0.16
21	Odisha	0.00	0.00	7.69	0.00
22	Puducherry	0.00	0.00	0.00	0.00
23	Punjab	23.70	31.11	5.41	13.09
24	Rajasthan	153.49	247.63	49.41	280.01
25	Tamil Nadu	20.30	0.00	2.59	3.38
26	Telangana	0.00	0.00	0.00	0.00
27	Tripura	7.36	0.12	17.81	0.00
28	Uttar Pradesh	13.73	82.30	92.13	91.66
29	Uttarakhand	0.00	4.00	0.00	24.08
30	West Bengal	0.00	0.00	0.00	0.00
	Total	389.29	801.36	1,000.58	1,889.28

**Annexure-II referred to in reply to part (c) of Rajya Sabha Unstarred Question No.
1739 to be answered on 10.12.2024**

Progress under PM-KUSUM (as on 30.11.2024)

S. No.	State Name	Component-A (MW)		Component-B (Nos)		Component-C (Nos)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	Installed (Total)
1	Arunachal Pradesh	0	0	700	394	0	0	0
2	Assam	10	0	4000	0	1000	0	0
3	Chattisgarh	30	4	10000	0	0	0	0
4	Bihar	0	0	0	0	0	136812	0
5	Gujarat	500	0	12382	7705	0	725000	30158
6	Goa	150	0	900	80	0	11000	700
7	Haryana	85	6.65	197655	137594	0	45519	0
8	Himachal Pradesh	100	25.95	1270	685	0	0	0
9	Jammu & Kashmir	20	0	5000	1937	4000	0	0
10	Jharkhand	20	0	42985	23999	1000	0	0
11	Karnataka	0	0	41360	1674	0	766588	1713
12	Kerala	40	0	8	8	45100	25387	7402
13	Ladakh	0	0	1400	0	0	0	0
14	Madhya Pradesh	1490	39.63	59400	7325	0	445000	7417
15	Maharashtra	700	6	505000	222933	0	775000	31428
16	Manipur	0	0	150	78	0	0	0
17	Meghalaya	0	0	3035	96	0	0	0
18	Mizoram	0	0	1700	40	0	0	0
19	Nagaland	5	0	265	65	0	0	0
20	Odisha	500	0	16441	5478	25000	10000	0
21	Puducherry	0	0	0	0	0	0	0
22	Punjab	220	0	53000	12952	186	75000	0
23	Rajasthan	1550	244	212914	89245	6418	350000	5476
24	Tamil Nadu	424	1	5200	3909	5000	6000	0
25	Telangana	4000	0	0	0	28000	0	0
26	Tripura	5	0	10895	3537	2600	0	50
27	Uttar Pradesh	151	0	110948	54117	12000	94000	2000
28	Uttarakhand	0	0	5685	473	200	0	0
29	West Bengal	0	0	0	0	700	0	20
30	Andaman and Nicobar	0	0	34	0	436	0	0
	Total	10000	327.23	1302327	574324	131640	3465306	86364